

**COURT - I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Dated : 4<sup>th</sup> May, 2012**

**Appeal No. 20 of 2012**

**JSW Energy Ltd.**

**....Appellant(s)**

**Versus**

**Maharashtra State Electricity Distribution Co. Ltd. & Anr.**

**....Respondent(s)**

**ORDER**

The Court has not assembled today.

At the request of the learned counsel for the parties, post the matters on **06.07.2012.**

**(COURT MASTER)**